

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 1543/2019

BECHU @ SATYA NARAIN GIRI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

)

Date : 07-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashish Kumar Pandey, adv.

Ms Meenakshi Parihar, Adv.

Mr. S. R. Setia, AOR

For Respondent(s)

Mr Anil Kumar Sinha, Adv.

Mrs. Rachna Gupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

Sole respondent is duly represented.

Await original record from the High Court and
Trial Court. Reminder be issued.

List again on 27.3.2020.

ANIL LAXMAN PANSARE

Registrar